

Refund of Scooter Booking Amount by LML Limited

1108. SHRI R.L.P. VERMA: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have received representations from the depositors about delay in refund of scooter booking initial amount by the LML limited, Kanpur, despite repeated requests from the depositors; and

(b) if so, the action proposed to be taken against the said company to safeguard the interest of the general public?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) There has been complaints against M/s LML Ltd. about delay in the refund of deposits on cancellation of bookings. Such complaints received by the Govt. are forwarded to the manufacturers for redressal.

(b) The company has indicated that since the closure of bookings, full refund has been made to 8,61,784 customers. Besides, part refund of Rs. 200/- each, alongwith applicable interest has been made to 101504 customers. However, as on 31.1.1990 requests for refund from 4,21,766 customers were pending with the company. Acceptance of advance money against booking is considered a contractual obligation between the customer and the company. However, with a view to safeguarding customer's interest, Government has revised the guidelines for acceptance and deployment of advance money by the automobile manufacturers.

Meeting of Penicillin Consumers

1109. SHRI BHAGEY GOBARDHAN: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether his Ministry called a meeting of Penicillin consumers on 13 February, 1990; and

(b) if so, the details of points discussed at the meeting and the outcome thereof?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) and (b). Yes, Sir, a meeting was called to make assessment of the requirement and availability for determining distribution policy for 1990-91.

Foreign Exchange spent by Maruti Udyog Limited

1110. SHRI SHANKERSINH VAGHELA: Will the Minister of INDUSTRY be pleased to state:

(a) the foreign exchange spent by the Maruti Udyog Limited since its inception and the break-up of this amount in each of the last three financial years under the heads of plant and machinery; material and components for the products including finished goods or in C.K.D. and miscellaneous (visits/trainings etc.); and

(b) the total sales, profits and commission given to agents during the period?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) The total foreign exchange spent by Maruti Udyog Limited since its inception till March 31, 1989 is US \$ 709.09 million. The break-up of the foreign exchange spent during the last three years is given in the enclosed statement-I

(b) The total sales, profits and commission given to the dealers during the period is given in the enclosed statement.